†[THE MINISTER OF IRRIGA-TION AND POWER (SHRI FAKH-RUDDIN ALI AHMED: (a) Yes,

(b) This is already in vogue, particularly in respect of transmission lines at voltage up to 11 Kv.]

VISIT OF INVENTOR OF LOOPS IN INDIA

- 71. SHRI A. D. MANI: Will the Minis'er of HEALTH AND FAMILY PLANNING be pleased to state:
- (a) whether Dr. Jack Lippes, inventor of the loops, visited India recently; and
- (b) if so, what consultations Government had with him in respect of use of loops in India?

THE MINISTER OF HEALTH AND FAMILY PLANNING (DR. SUSHILA NAYAR): (a) Yes, Sir.

(b) The Government of India discussed with Dr. Jack Lippes various aspects of the Family Planning Programme with the use of the loop. He visited several States and made suggestions for stepping up the programme.

TRAFFICKING IN FOREIGN EXCHANGE IN MADRAS

- 72. SHRI A. D. MANI: will the Minister of FINANCE be pleased to state:
- (a) whether it is a fact that illicit trafficking in foreign exchange to the tune of Rs. 75 lakhs was detected by the Enforcement Directorate in Madras during May, 1966; and
- (b) if so, what are the broad details of the cases relating to such trafficking?

THE MINISTER OF FINANCE (SHRI SACHINDRA CHAUDHURI):
(a) During May 1966 the Enforcement Directorate detected a number of cases of illicit trafficking in import licences. A firm figure of the amount of foreign exchange involved is not yet available, but it may come to about Rs. 75 lakhs.

(b) The cases relate to alleged misuse of import licences issued to several hides and skin merchants in Madras.

†[1 English translation.

- IRRIGA- | 100 MW THERMAL POWER STATION IN
 FAKHKERALA
 - 73. SHRI P. K. KUMARAN: Will the Minister of IRRIGATION AND POWER be pleased to state:
 - (a) whether the suggestion made by the Committee on Public Undertakings regarding the setting up of a 100 megawatt thermal station in Kerala has been considered by Government; and
 - (b) if so, what decision has been taken thereon?

THE MINISTER OF IRRIGATION AND POWER (SHRI FAKHRUD-DIN ALI AHMED): (a) and (b) A scheme for the establishment of a Thermal Power Station at Cochin with an initial capacity of 30 MW has been sanctioned for implementation. Further expansion is under consideration.

TRIPARTITE BODY FOR RAISING PRODUCTIVITY

- 74. SHRI P. K. KUMARAN: Will the Minister of PLANNING AND SO-CIAL WELFARE be pleased to state:
- (a) whether it is a fact that the Chairmen of Study Groups of the Planning Commissions panel on labour policy have at their recent meeting in Delhi suggested the setting up to a tripartite body of employers, workers and specialists to study measures for raising productivity in the country; and
- (b) if so, what decision has been taken on the suggestion?

THE MINISTER OF PLANNING SOCIAL WELFARE AND (SHRI ASOKA MEHTA):(a) and (b) The Chairman of Study Groups set up by the Planning Commission's Panel on Labour Policy met on May 6, 1966 to review the recommendations of individual Study Groups. In considering the suggestions of the Study Group on Productivity and Incentives, agreed that in devising appropriate incentive schemes for improving productivity, in addition to the unit by unit productivity approach, problems of should be considered from the wider angle of each industry as a whole. It 391

was agreed that a few industries should be selected, and in these management and labour should together evolve the broad guidelines and approach for increasing productivity and providing the necessary incentives, which could then be applied more effectively in individual production units.

CRACKS IN GOVERNMENT GODOWNS AT BORIVILLI (BOMBAY)

- 75. SHRI M. M. DHARIA: Will the Minister of WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state:
- (a) whether Government are aware of the reported news regarding the cracks in shell type Government Foodgrain Godowns at Borivilli (Bombay);
- (b) whether any enquiries in the matter have been made; and
- (c) if so, the results thereof and who is responsible for the said damage?

THE MINISTER OF WORKS. HOUSING AND **URBAN** DEVE-LOPMENT (SHRI MEHR CHAND KHANNA): (a) to (c) Out of 106 shell roofs of foodgrains godowns at Borivilli cast in November, 1963, one failed in May, 1964 and another in January, 1966. After enquiry, the failure in the first case was attributed to defective work by the contractor. The conclusion contractor contested the and the matter is under arbitration. A Committee is looking into the causes of failure in the second case.

SEIZURE OF WATCHES, ETC. IN BOMBAY

76. SHRI B. N. MANDAL: Will the Minis'er of FINANCE be pleased to state whether it is a fact that smuggled watches and other foreign-made goods were seized by Government in Bombay during the month of May. 1966; and if so, what is the total amount of the goods seized?

THE MINISTER OF FINANCE (SHRI SACHINDRA CHAUDHURI): Yes, Sir, 748 watches valued at about Rs. 77,155 and other goods worth Rs. 18,21,709 were seized as smuggled by the Customs and Central Excise authorities in Bombay during the month of May, 1966.

Houses built by D.D.A.

- 77. SHRI YELLA REDDY: Will the Minister of WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state:
- (a) whether it is a fact that response to the sale of houses built by the Delhi Development Authority for middle and low income groups has been rather poor;
- (b) if so, what are the reasons theretor;
- (c) whether the Delhi Development Authority has any proposal to liberalise its housing policy; and
- (d) if so, what are the main details thereof?

WORKS, THE MINISTER OF HOUSING AND **URBAN** DEVE-LOPMENT (SHRI MEHR CHAND KHANNA): (a) and (b) The Delhi Development Authority had released 60 dwelling units in Safdarjang residential scheme and 100 in Najafgarh residential scheme for outright sale to the general public in the low and middle income groups, 175 applications were received for 60 residential flats in the Safdarjang area and 44 applications for 100 residential flats in the Najafgarh area. while the response in respect of flats in the Safdarjang area was good, that in respect of Najafgarh area was not encouraging. This was presuambly because the Najafgarh area was not very popular and the entire cost of the flat was payable in one lumpsum within one month of the allotment of the flat.

(c) and (d) The policy regarding construction and sale of flats is under review.

घटिया भेषज

- 78 श्री विमलकुमार मन्नालालजी चौरड़िया : क्या स्वास्थ्य तथा परिवार नियोजन मंत्री यह बनाने की कृपा करेंगी कि :
- (क) 1965-66 के वर्ष के दौरान कितने मामलों में भेजजों को घटिया किस्म का पाया गया; और